

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 244 of 2012**

**Dated : 17<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**DPSC Ltd. ... Appellant(s)**

**Versus**

**West Bengal Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s): Mr. Buddy A. Ranganadhan  
Mr. Atul Shankar Mathur  
Ms. Shruti Verma  
Mr. Shounak Mitra

Counsel for the Respondent(s): Mr. Pratik Dhar  
Mr. C.K. Rai for R-1

**ORDER**

This Appeal relates to the proceedings in pursuance of the APR. Though it was admitted on 23.11.2012, it is noticed that no public notice has been issued.

Therefore, Issue Public Notice.

Post the matter for hearing on **02.07.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**ts/mk**